

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 170 OF 2015

Dated: 2nd May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Himalaya Power Producers Association ...Appellant(s)
Vs.
Power Transmission Corporation of Uttrakhand & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Neha Garg for
Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s) : Mr. Sarul Jain for R.1
Mr. Raunak Jain for
Mr. Buddy A. Ranganadhan for R.2

ORDER

Mr. Buddy A. Ranganadhan, learned counsel, is stated to be on his legs in the High Court.

As agreed by learned counsel for the parties, list the matter for further hearing on **24.07.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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